

HIGH COURT OF UTTARAKHAND, NAINITAL

NOTIFICATION

No.84/UHC/Admin.A/2022

Dated: April 04, 2022.

Shri Vivek Bharti Sharma, District & Sessions Judge, Haridwar is transferred and posted as Registrar General, High Court of Uttarakhand, Nainital, vice Shri Dhananjay Chaturvedi.

No.85/UHC/Admin.A/2022

Dated: April 04, 2022.

Shri Ashish Naithani, Presiding Officer, Labour Court, Haridwar is repatriated, transferred and posted as District & Sessions Judge, Pauri Garhwal vice Shri Sikand Kumar Tyagi.

No.86/UHC/Admin.A/2022

Dated: April 04, 2022.

Shri Sikand Kumar Tyagi, District & Sessions Judge, Pauri Garhwal is transferred and posted as District & Sessions Judge, Haridwar, vice Shri Vivek Bharti Sharma.

No.87/UHC/Admin.A/2022

Dated: April 04, 2022.

Shri Sahdev Singh, 1st Additional District & Sessions Judge, Haridwar is transferred and posted as 1st Additional District & Sessions Judge, Haldwani, District Nainital, in the vacant Court.

No.88/UHC/Admin.A/2022

Dated: April 04, 2022.

Shri Shanker Raj, 1st Additional District & Sessions Judge, Dehradun is transferred and posted as Additional District & Sessions Judge, Laksar, District Haridwar, vice Ms. Neelam Ratra.

No.89/UHC/Admin.A/2022

Dated: April 04, 2022.

Shri Dharam Singh, 1st Additional District & Sessions Judge, Rishikesh, District Dehradun is transferred and posted as Additional District & Sessions Judge, Khatima, District Udham Singh Nagar, vice Shri Pradeep Kumar Mani.

No.90/UHC/Admin.A/2022

Dated: April 04, 2022.

Shri Ajay Chaudhary, Judge, Family Court, Vikasnagar, District Dehradun is repatriated, transferred and posted as 1st Additional District & Sessions Judge, Nainital, vice Ms. Pritu Sharma.

No.91/UHC/Admin.A/2022

Dated: April 04, 2022.

Shri Pankaj Tomar, Judge, Family Court, Haldwani, District Nainital is repatriated, transferred and posted as Additional District & Sessions Judge, Bageshwar, vice Shri Kuldeep Sharma.

No.92/UHC/Admin.A/2022

Dated: April 04, 2022.

Shri Rahul Garg, Judge, Family Court, Kashipur, District Udham Singh Nagar is repatriated, transferred and posted as Additional District & Sessions Judge, Vikasnagar, District Dehradun in the vacant Court.

No.93/UHC/Admin.A/2022

Dated: April 04, 2022.

Shri Sayan Singh, Additional Secretary (Law)-cum-Additional L.R., Government of Uttarakhand, Dehradun is repatriated, transferred and posted as Additional District & Sessions Judge, Ramnagar, District Nainital, vice Ms. Monika Mittal.

No.94/UHC/Admin.A/2022

Dated: April 04, 2022.

Ms. Neelam Ratra, Additional District & Sessions Judge, Laksar, District Haridwar is transferred and posted as 2nd Additional District & Sessions Judge, Haldwani, District Nainital, vice Shri Nasim Ahmad.

No.95/UHC/Admin.A/2022

Dated: April 04, 2022.

Ms. Pritu Sharma, 1st Additional District & Sessions Judge, Nainital is posted as 2nd Additional District & Sessions Judge, Nainital, vice Shri Rakesh Kumar Singh.

No.96/UHC/Admin.A/2022

Dated: April 04, 2022.

Shri Nasim Ahmad, 2nd Additional District & Sessions Judge, Haldwani, District Nainital is transferred and posted as 1st Additional District & Sessions Judge, Rishikesh, District Dehradun, vice Shri Dharam Singh.

No.97/UHC/Admin.A/2022

Dated: April 04, 2022.

Shri Sanjeev Kumar, 3rd Additional District & Sessions Judge, Haridwar is posted as 1st Additional District & Sessions Judge, Haridwar, vice Shri Sahdev Singh.

No.98/UHC/Admin.A/2022

Dated: April 04, 2022.

Shri Anirudh Bhatt, 4th Additional District & Sessions Judge, Haridwar is posted as 3rd Additional District & Sessions Judge, Haridwar, vice Shri Sanjeev Kumar.

No.99/UHC/Admin.A/2022

Dated: April 04, 2022.

Shri Ritesh Kumar Srivastava, 5th Additional District & Sessions Judge, Haridwar is posted as 4th Additional District & Sessions Judge, Haridwar, vice Shri Anirudh Bhatt.

No.100/UHC/Admin.A/2022

Dated: April 04, 2022.

Shri Seash Chandra, Judge, Family Court, Tehri Garhwal is repatriated, transferred and posted as 5th Additional District & Session Judge, Haridwar, vice Shri Ritesh Kumar Srivastava.

No.101/UHC/Admin.A/2022

Dated: April 04, 2022.

Shri Vikram, 2nd Additional District & Sessions Judge, Roorkee, District Haridwar is posted as 1st Additional District & Sessions Judge, Roorkee, District Haridwar, vice Shri Gurubaksh Singh.

These transfer orders will come into force w.e.f. 15.04.2022.

Note:

(A) Recommendation for the name of Shri Rajendra Singh, Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun is being sent to the Government for his posting as Secretary, Lokayukta, Uttarakhand, Dehradun in the vacant post.

(B) Recommendation for the name of Shri Dhananjay Chaturvedi, Registrar General, High Court of Uttarakhand, Nainital is being sent to the Government for his posting as Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun, vice Shri Rajendra Singh.

(C) Recommendation for the name of Shri Gurubaksh Singh, 1st Additional District & Sessions Judge, Roorkee, District Haridwar is being sent to the Government for his posting as Presiding Officer, Labour Court, Haridwar, vice Shri Ashish Naithani.

(D) Recommendation for the name of Shri Shamsheer Ali, Judge, Family Court, Pauri Garhwal is being sent to the Government for his posting as Judge, Family Court, Kashipur, District Udham Singh Nagar, vice Shri Rahul Garg.

(E) Recommendation for the name of Ms. Neetu Joshi, Presiding Officer, Labour Court, Dehradun is being sent to the Government for her posting as Judge, Family Court-I, Rudrapur, District Udham Singh Nagar, vice Shri Sudhir Tomar.

(F) Recommendation for the name of Shri Bindhyachal Singh, Additional District Judge, Commercial Court, Dehradun is being sent to the Government for his posting as Judge, Family Court, Haldwani, District Nainital, vice Shri Pankaj Tomar.

(G) Recommendation for the name of Shri Bharat Bhushan Pandey, 2nd Additional District & Sessions Judge, Haridwar is being sent to the Government for his posting as Judge, Family Court, Pauri Garhwal, vice Shri Shamsheer Ali.

(H) Recommendation for the name of Ms. Monika Mittal, Additional District & Sessions Judge, Ramnagar, District Nainital is being sent to the Government for her posting as Additional Secretary (Law)-cum-Additional L.R., Government of Uttarakhand, Dehradun, vice Shri Sayan Singh.

(I) Recommendation for the name of Shri Pradeep Kumar Mani, Additional District & Sessions Judge, Khatima, District Udham Singh Nagar is being sent to the Government for his posting as Judge, Family Court, Tehri Garhwal, vice Shri Seash Chandra.

(J) Recommendation for the name of Shri Abdul Qayyum, Judge, Family Court-II, Rudrapur, District Udham Singh Nagar is being sent to the Government for his posting as Secretary-cum-Registrar, State Police Complaint Authority, Uttarakhand, Dehradun in the vacant post.

(K) Recommendation for the name of Shri Kuldeep Sharma, Additional District & Sessions Judge, Bageshwar is being sent to the Government for his posing as Judge, Family Court, Vikasnagar, District Dehradun, vice Shri Ajay Chaudhary.

(L) Recommendation for the name of Shri Rakesh Kumar Singh, 2nd Additional District & Sessions Judge, Nainital is being sent to the Government for his posting as Presiding Officer, Labour Court, Dehradun, vice Ms. Neetu Joshi.

(M) Recommendation for the name of Shri Sudhir Tomar, Judge, Family Court-I, Rudrapur, District Udham Singh Nagar is being sent to the Government for his posting as Judge, Family Court-II, Rudrapur, District Udham Singh Nagar, vice Shri Abdul Qayyum.

(N) Recommendation for the name of Shri Man Mohan Singh, 8th Additional District & Sessions Judge, Dehradun is being sent to the Government for his posting as Additional District Judge, Commercial Court, Dehradun, vice Shri Bindhyachal Singh.

By Order of the Court,

Sd/-
(Dhananjay Chaturvedi)
Registrar General.

No.1699/XIII-d-1/Admin.A/2022

Dated: April 04, 2022.

Copy forwarded to: -

1. Principal Secretary, Legislative and Parliamentary Affairs, Govt. of Uttarakhand, Dehradun.
2. The Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun.
3. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
4. Secretary to Hon'ble the Governor of Uttarakhand, Rajbhawan, Dehradun.
5. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
6. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
7. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
8. All the District & Sessions Judges, Uttarakhand for information.
9. Principal Judge, Family Court, Dehradun and all the Judges, Family Courts of State Judiciary for information.
10. Director, Uttarakhand Judicial and Legal Academy, Bhowali, District Nainital for information.
11. Member Secretary, Uttarakhand State Legal Services Authority, ADR Centre, High Court Campus, Nainital for information.
12. All the Registrars of the Court.
13. P.P.S. of the Court with the request to place it before His Lordship Hon'ble the Acting Chief Justice for kind perusal.
14. P.S./P.A. to Hon'ble Judges of the Court with request the to place the same for kind perusal of Hon'ble Judges.
15. P.S. to Registrar General.
16. Chief Treasury Officer (s) Bageshwar, Dehradun, Haridwar, Nainital, Pauri Garhwal, Tehri Garhwal and Udham Singh Nagar.
17. Assistant Registrar (I.T.), High Court of Uttarakhand, Nainital for uploading the same on official website of the Court.
18. Guard File/Personal File.

**Deputy Registrar
Admin.A**